

ITEM NO.803

COURT NO.3

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 36767/2016

(Arising out of impugned final judgment and order dated 20-08-2016 in WC No. 15151/2015 passed by the High Court Of Judicature At Allahabad)

ANAPURNA JAISWAL

Petitioner(s)

VERSUS

INDIAN OIL CORPORATION LTD. AND ORS.

Respondent(s)

(IA No.3595/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS and IA No.3598/2018-EXEMPTION FROM FILING O.T. and IA No.25941/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS and IA No.25942/2018-EXEMPTION FROM FILING O.T.)

Date : 02-11-2018 This petition was mentioned today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Mr. Rohit Kumar Singh, AOR

For Respondent(s) Mrs. Priya Puri, AOR

UPON being mentioned by counsel the Court made the following
O R D E R

List on 29.11.2018.

(JAYANT KUMAR ARORA)
COURT MASTER

(RENU DIWAN)
ASSISTANT REGISTRAR